

(c) if so, whether any concrete programme of action regarding deployment of Agni and Prithvi missiles has taken up; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (d) The Government keeps a close watch on all developments affecting India's security. Threat perceptions are continuously reviewed and appropriate steps taken to safeguard India's security and integrity.

In order to equip India with the state-of-the-art missiles and to counter any possible threat from the neighbouring countries. Defence Research & Development Organisation (DRDO) has been entrusted with the task of developing various missiles through Integrated Guided Missile Development Programme (IGMDP). The design and development work on the Integrated Guided Missile Development Programme is progressing as per schedule.

It will not be in the interest of national security to disclose any further details in the matter.

वस्त्र-सिलाई उद्योग में विदेशी पूंजी निवेश

1036. श्री राम जेठमलानी: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार वस्त्र-सिलाई उद्योग में विदेशी निवेश को प्रोत्साहन देने हेतु वर्तमान नियमों और उप-नियमों में परिवर्तन करने पर विचार कर रही है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और क्या इससे स्वदेशी वस्त्र-सिलाई उद्योग पर प्रभाव पड़ने की संभावना है; और

(ग) यदि हां, तो इस संबंध में सरकार की प्रतिक्रिया क्या है और वस्त्र-सिलाई उद्योग में विदेशी निवेश प्राप्त करने हेतु सरकार का लक्ष्य क्या है?

वस्त्र मंत्री (श्री आर. एल. जालप्पा): (क) से (ग) औद्योगिक नीति में निहित विभिन्न नीति-परक कार्यवाही तथा सरकार द्वारा घोषित आर्थिक उदारिकरण के अन्य उपायों का उद्देश्य अन्य बातों के साथ-साथ परिधान उद्योग सहित भारतीय उद्योग को अन्तर्राष्ट्रीय रूप से प्रतियोगी बनाना तथा विदेशी निवेशकों को भारत में निवेश करने के

लिए प्रेरित करना है। इस उद्देश्य की पूर्ति के लिए सरकार अन्य कारकों के साथ-साथ विदेशी निवेशकों की विभिन्न श्रेणियों तथा किस्मों, विभिन्न क्षेत्रों आदि के नीतिगत ढांचे की निरन्तर पुनरीक्षा करती है ताकि इसे निवेशकों के लिए अधिक अनुकूल बनाया जा सके।

Setting up Independent agency for providing administrative justice to defence personnel

1037. SHRI RAM NATH KOVIND: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to set up an independent agency for providing administrative justice to the defence personnel on the lines of the Central Administrative Tribunal;

(b) if so, the details thereof with background;

(c) whether the proposed agency will have its benches at different places in the country;

(d) if so, the details thereof; and if not, the reasons therefor;

(e) whether Government also propose to review provisions of the Army Act for "Liberalised Justice"; and

(f) if so, the details thereof with background?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (d) There is no proposal under the consideration of the Government.

(e) and (f) The review of provisions of the Army Act is an ongoing process and is taken up from time to time with a view to keeping these provisions at par with the judicial thinking of the time and in consonance with the Army discipline.

Ministerial Talks with Bangladesh

1038. DR. MAHESH CHANDRA SHARMA:
SHRI RAMDAS AGARWAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indian Foreign Secretary had recently met the Prime Minister of Bangladesh in Dhaka;

(b) whether, any talks on contentious problem of Ganga water sharing and other bilateral problems pending between India and Bangladesh figured during this visit; and

(c) the details of outcome of the talks with Foreign Minister of Bangladesh?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir. The Foreign Secretary met the Prime Minister of Bangladesh during his visit to Dhaka from July 5—7, 1996.

(b) and (c) During the visit, the Foreign Secretary also called on the Bangladesh Ministers of Foreign Affairs, Finance, Commerce, Water Resources, and the Minister of State for Foreign Affairs, and held discussions with the Bangladesh Foreign Secretary and other senior officials of the Government of Bangladesh. The visit was primarily a goodwill visit emphasising India's desire for addressing all issues in bilateral relations in a spirit of cooperation and mutual benefit. It was decided to continue dialogue and high level discussion between the two countries on all outstanding issues in the near future.

Cotton Seed Production in Maharashtra

1039. SHRI GOVINDRAO ADIK: Will the Minister of TEXTILES be pleased to state:

(a) whether any programme of cotton seed production has been taken up in Maharashtra;

(b) if so, the details thereof; and

(c) the policy of Government for distribution/use of cotton seed so produced?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c) As reported by the Ministry of Agriculture, the seed production programme of cotton varieties is taken up by the State Government on a regular basis.

The State Government has informed that the certified seed production programme of 13167 quintals and 44550 quintals of hybrid and improved varieties respectively is planned for kharif 1996. The State government has also informed that, as a general policy, 50% seed

requirement of cotton is to be met through Public Sector. The actual distribution however, takes place depending upon the total availability of seed in the market, farmers' preference for varieties/producers and relative price.

हथकरधा/दस्तकारी वस्तुओं का निर्यात

1040. श्री ईश दत्त यादव: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों के दौरान हथकरधा और दस्तकारी वस्तुओं के निर्यात हेतु क्या लक्ष्य निर्धारित किये गये और उन्हें कहां तक पूरा किया जा सका;

(ख) उक्त अवधि के दौरान इससे कितनी विदेशी मुद्रा अर्जित की गई;

(ग) वर्ष 1996-97 के दौरान हथकरधा और दस्तकारी वस्तुओं के निर्यात हेतु क्या रुख रखा गया है और इससे कितनी विदेशी मुद्रा अर्जित किये जाने की संभावना है; और

(घ) क्या सरकार ऐसी वस्तुओं का राज्यवार निर्यात करने का विचार रखती है और इस संबंध में अब तक की गई कार्यवाही का ब्यौरा क्या है?

वस्त्र मंत्री (श्री आर. एल. जालप्पा): (क) और (ख) पिछले तीन वर्षों के दौरान सूती हथकरधा वस्त्रों तथा हस्तशिल्प मर्दों के निर्यात के लिए निर्धारित लक्ष्य तथा उनकी तुलना में उपलब्धि के ब्यौरे निम्नानुसार हैं:-

अमरीकी मिलियन डालर में

वर्ष	सूती हथकरधा वस्त्र		हस्तशिल्प	
	लक्ष्य	उपलब्धि	लक्ष्य	उपलब्धि
1993-94	410.56	413.66	946.83	1071.30
1994-95	475.00	479.19	1234.00	1321.71
1995-96	500.00	448.54	1542.00	1497.87

(ग) वर्ष 1996-97 के दौरान सूती हथकरधा वस्त्रों तथा हस्तशिल्प मर्दों के निर्यात के लिए निर्धारित लक्ष्य निम्नानुसार हैं:-

सूती हथकरधा वस्त्र	- 470 मिलियन अमरीकी डालर
हस्तशिल्प	- 1600 मिलियन अमरीकी डालर

ऐसी आशा है कि वित्तीय वर्ष की समाप्ति पर लक्ष्यों को प्राप्त कर लिया जाएगा।

(घ) इस समय ऐसी मर्दों के राज्यवार निर्यात करने का कोई प्रस्ताव नहीं है।